

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No. 296/2020 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 82897/2022 - APPLICATION FOR PERMISSION
IA No. 40763/2022 - APPLICATION FOR PERMISSION
IA No. 107564/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 107418/2021 - EXEMPTION FROM FILING O.T.
IA No. 107567/2022 - EXEMPTION FROM FILING O.T.
IA No. 109190/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 13310/2021 (XI)

(FOR ADMISSION and I.R. and IA No.107343/2021-EXEMPTION FROM FILING O.T. and IA No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS /ANNEXURES)

SLP(C) No. 14737/2021 (XI)

(FOR ADMISSION and I.R. and IA No.119307/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.119305/2021-EXEMPTION FROM FILING O.T. and IA No.119308/2021-DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 12-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Parties

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Sanjay Kumar Dubey, AOR

Mr. Rakesh Kumar Tewari, Adv.
Ms. Shuchi Singh, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Toshiv Goyal, Adv.
Mr. Vivek Kumar Pandey, Adv.
Ms. Vijetha Ravi, Adv.

Mr. Parthiv Goswami, Sr. Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Deeksha Rai, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Vani Vyas, Adv.
Mr. Purushottam Sharma Tripathi, AOR

Mr. Talha Abdul Rahman, AOR
Mr. Gaurav Mehrotra, Adv.
Mr. Abhinav Singh, Adv.
Mr. Harsh Vardhan Kediya, Adv.
Mr. M. Shaz Khan, Adv.

Mr. Amit, AOR
Mr. Pawan Kumar Dhiman, Adv.
Mr. R.C. Prakash, Adv.
Mr. Nandeesh, Adv.
Mr. Narendra Kumar Goyal, Adv.
Ms. Kajal Rani, Adv.

Mr. Amit Bhandari, Adv.
Mr. Amit, Adv.
Mr. Rajiv Kumar, Adv.
Mr. Kunwar Siddharth Singh, Adv.
Mr. Chandrakant S. Sarkar, Adv.
Mr. Sujata K. Mani, Adv.
Mr. Mukesh Kumar Singh, AOR

Mr. Pradeep Misra, AOR
Mr. Shreyasi Agrawal, Adv.
Mr. Suraj Singh, Adv.
Mr. Abhilash Kumar Singh, Adv.

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Lav Mishra, Adv.
Ms. Kiran Pandey, Adv.
Mr. Alok Pandey, Adv.
Mr. Onkar Singh, Adv.

Mr. P S Patwalia, Sr. Adv.
Mr. Gaurav Mehrotra, Adv.
Mr. Abhinav Singh, Adv.
Mr. M.C. Dhingra, Adv.
Mr. Gaurav Dhingra, AOR

Mr. Shashank Singh, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List these matters on 24.11.2022.

**(NEETA SAPRA)
COURT MASTER (SH)**

**(RANJANA SHAILEY)
COURT MASTER (NSH)**